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WP-14041-2024

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 9th OF OCTOBER, 2025

WRIT PETITION No. 14041 of 2024

AVNISH TIWARI

Versus

BAR COUNCIL OF INDIA

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Appearance:

Shri Avnish Tiwari - Petitioner is present in person (through VC).

Shri Adityaveer Singh - Advocate for respondent.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

The petitioner who appears in person seeks leave to withdraw the petition. He submits that certain subsequent developments have taken place and he does not wish to press the petition any further.

In view of the above, the petition is dismissed as withdrawn.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE